

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 838/2002

This the 19th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

R.P. Saraswat S/o Late Shri Siya Ram Saraswat
Librarian Kendriya Vidyalaya
Mathura Cantt. (U.P.)
Deputation-Librarian, Kendriya Vidyalaya, Mau (UP).

PERMANENT RESIDENTIAL ADDRESS :

Ashok Bihar - Satrangi Bagh
Jamuna Bagh Road, Sadar
Mathura (UP).

...Applicant

(By Advocate: Sh. D.P.Sharma)

Versus

1. Union of India
Through Secretary
M/o Human Resources Development
Govt. of India - New Delhi.
2. The Commissioner
Kendriya Vidyalaya Sangathan
Shaheed Zeet Singh Marg
New Delhi.
3. The Asstt. Commissioner
Kendriya Vidyalaya Sangathan
"J" Sector Aliganj
Lucknow.
4. Smt. Santosh Punia
Principal
Kendriya Vidyalaya
Mathura Cantt.
(By Advocate: Sh. S.Rajappa)

... Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for respondents submits that they have offered the applicant to transfer him to KV-1, Alwar. Applicant is willing to join at KV-1 Alwar. Applicant may proceed to join his place of posting. Accordingly, OA is disposed of.


(KULDIP SINGH)
Member (J)

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